NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

14. IA 964/2019 In C.P.(IB)-3699(MB)/2018

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.03.2022

NAME OF THE PARTIES: - P & P LEGAL
V/s.
RELIABLE SPACE PVT. LTD.

APPEARANCES: -

FOR THE PETITIONER :

FOR THE RESPONDENT :

Section: 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.964/2019: - The present application is filed in C.P.(IB)-3699(MB)/2018 by P & P Legal (applicant herein). The Applicant has received an amount of Rs.3,43,125/- from the Corporate Debtor towards the claim of the Applicant through RTGS on 07.03.2019. As agreed by the parties Corporate Debtor has also remitted an amount of Rs.1 Lakh by RTGS towards legal expenses incurred by the applicant. Since both the parties have amicably settled the matter and amount has been paid, nothing remains due and payable hence, the **IA.No.964/2019 is allowed**. In view of the aforesaid observation Company Petition bearing No. **C.P.(IB)-3699(MB)/2018 is stands closed.**

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**

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